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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 176/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Hitesh Bhikubhai Patel.

V/s.

Hetshri Dairy Pvt Ltd.

Section of the Companies Act:

Sections 241 and 242 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGN

DESIGNATION REPRESENTATION

SIGNATURE

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ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent No.2 and for Respondent no. 5 as "in person". None present for other Respondents.

Heard arguments of Learned PCS for petitioner and Learned PCS for Respondents no. 2 and 5.

Learned PCS for Respondent pointed out that this petition is barred by limitations apart from other objections.

There are no pleadings in the petition on the limitation aspect. Petitioner to explain how the petition is within time.

List the matter on 23.01.2018.

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MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

RIKKI RAVEENDRA BA

MEMBER JUDICIAL